

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.50/95/AMR/2022		95 of IBC	State Bank of India (through Resolution Professional Shri Chillale Rajesh) Vs. Dr. Renuka Rani Maganti & Seven Hills Health Care Private Limited

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

The Counsel for the Personal Guarantor submits that stay was granted by the Hon'ble Supreme Court with regard to the Tribunal proceeding with the report filed by the RP. He also shared the copy of the order. Hence, in view of the same the matter is posted to 14.12.2022.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**